

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 29.10.2021 (FRIDAY)**

**COURT – III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

### **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 1099 of 2020	Gundeep Gurdeep Singh Sood & Anr. Vs. Corporation Bank & Anr.	Arka Banerjee	PBA Srinivasan Arun Kumar Sukla Avinash MohapatraR1 R.K. Dubey Arjun Padhiyar-R2

### **For Orders**

2.	Comp. App. (AT) (Ins) No. 860 of 2021  (With Defects)	Dilip Ramchandra Mohite Vs. Edelweiss Asset Reconstruction Company Ltd. & Anr.	Anuj Tiwari	Somit Singh Smiti Tewari Ankita Singhania Dhiraj Mhtere-R1
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### **For Admission (Fresh Cases)**

3.	Comp. App. (AT) (Ins) No. 888 of 2021	Magnate Industries LLP Vs. Safal Developers Pvt. Ltd.	Ryan Dsouza	Juris Consillis
4.	Comp. App. (AT) (Ins) No. 889 of 2021	Jaypee Healthcare Ltd. Vs. Yes Bank Ltd. & Anr.	Vishal Gupta	
5.	Comp. App. (AT) No. 128 of 2021	Aurore Life Sciences Private Ltd. Vs. Dayakar Reddy Mallu & Ors.	Nirav Shah	

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**By order of Hon'ble Acting Chairperson  
-sd/-  
Registrar**